

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-08-2024

Date : 23.08.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	71009/ 2024	23.08.20 24	BLAPL- 2562/2 024	J KAMILA	C.O.		Order Dtd. 2024-08-20		(Se at No-)
2	71010/ 2024	23.08.20 24	BLAPL- 2328/2 024	MK MOHANTY	C.O.		Order Dtd. 2024-08-20		(Se at No-)
3	71011/ 2024	23.08.20 24	ABLAPL - 3955/2 024	PK DAS	C.O.		Order Dtd. 2024-08-20	BAIL-1	(Se at No- 2)
4	71015/ 2024	23.08.20 24	ABLAPL - 3955/2 024	BN MOHAPATRA	C.O.		Order Dtd. 2024-08-20	BAIL-1	(Se at No- 2)
5	71016/ 2024	23.08.20 24	RPFAM- 216/20 24	A. K. ROUL	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No- 2)
6	71017/ 2024	23.08.20 24	RVWPET - 168/20 24	PRASANTA KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 2)
7	71019/ 2024	23.08.20 24	CRLMP- 1184/2 024	BIJAY KUMAR DALEI	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 2)
8	71020/ 2024	23.08.20 24	CRLMP- 1164/2 024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 2)
9	71021/ 2024	23.08.20 24	CRLMP- 1127/2 024	PRAKASH KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 2)

10	71023/ 2024	23.08.20 24	FAO- 340/20 24	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Se at No- 2)
11	71025/ 2024	23.08.20 24	WP (C) - 20019/ 2024	SUBASH CH PANI	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 2)
12	71026/ 2024	23.08.20 24	WP (C) - 19879/ 2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 2)
13	71027/ 2024	23.08.20 24	WP (C) - 19273/ 2024	S.P.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Se at No- 2)
14	71029/ 2024	23.08.20 24	WP (C) - 19545/ 2024	K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No- 2)
15	71030/ 2024	23.08.20 24	WP (C) - 20147/ 2024	M.NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 2)
16	71031/ 2024	23.08.20 24	WP (C) - 19872/ 2024	A.K.ACHARYA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 2)
17	71032/ 2024	23.08.20 24	WP (C) - 19873/ 2024	A.K.ACHARYA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 2)
18	71033/ 2024	23.08.20 24	WP (C) - 19876/ 2024	A.K.ACHARYA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 2)
19	71035/ 2024	23.08.20 24	WP (C) - 19206/ 2024	A.K.ACHARYA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 2)
20	71036/ 2024	23.08.20 24	WP (C) - 19416/ 2024	K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No- 2)
21	71037/ 2024	23.08.20 24	WP (C) - 19416/ 2024	B.K.SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No- 2)
22	71039/ 2024	23.08.20 24	WP (C) - 19637/ 2024	B.R.DALAI	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No-

									2)
23	71040/ 2024	23.08.20 24	WP (C) - 19997/ 2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No- 2)
24	71041/ 2024	23.08.20 24	WP (C) - 18004/ 2024	A.K.MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 2)
25	71042/ 2024	23.08.20 24	WP (C) - 8406/2 023	A. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-20	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111)
26	71043/ 2024	23.08.20 24	WP (C) - 11848/ 2024	P.K. JENA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-20	WRIT BRANCH -2	(Se at No- 8)
27	71044/ 2024	23.08.20 24	ABLAPL - 8487/2 024	S. BARIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 8)
28	71045/ 2024	23.08.20 24	ABLAPL - 8486/2 024	A.K. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 8)
29	71046/ 2024	23.08.20 24	ABLAPL - 8431/2 024	P.K. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 8)
30	71047/ 2024	23.08.20 24	ABLAPL - 8434/2 024	P.K. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 8)
31	71048/ 2024	23.08.20 24	ABLAPL - 8433/2 024	P K BARIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-21		(Se at No- 8)
32	71049/ 2024	23.08.20 24	ABLAPL - 4859/2 024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-08		(Se at No- 8)
33	71050/ 2024	23.08.20 24	ABLAPL - 8482/2 024	S P NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 6)
34	71051/ 2024	23.08.20 24	ABLAPL - 8430/2 024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)

35	71052/ 2024	23.08.20 24	ABLAPL - 8338/2 024	D K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
36	71053/ 2024	23.08.20 24	WPC (OA) - 2213/2 017	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	OA Branch	(Se at No- 1)
37	71054/ 2024	23.08.20 24	WPC (OA C) - 2213/2 017	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-06	OA Branch	(Se at No- 1)
38	71055/ 2024	23.08.20 24	WPC (OA C) - 2686/2 016	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	OA Branch	(Se at No- 1)
39	71056/ 2024	23.08.20 24	ABLAPL - 8450/2 024	M K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 1)
40	71057/ 2024	23.08.20 24	WPC (OA C) - 98/201 9	S. GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	OA Branch	(Se at No- 1)
41	71058/ 2024	23.08.20 24	ABLAPL - 8429/2 024	RAGHUNATH DASMOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-2	(Se at No- 7)
42	71059/ 2024	23.08.20 24	ABLAPL - 8421/2 024	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 7)
43	71060/ 2024	23.08.20 24	ABLAPL - 8422/2 024	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 7)
44	71061/ 2024	23.08.20 24	WPC (OA C) - 745/20 18	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	OA Branch	(Se at No- 1)
45	71062/ 2024	23.08.20 24	ABLAPL - 8423/2 024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 1)
46	71063/ 2024	23.08.20 24	ABLAPL - 8445/2 024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 1)
47	71064/ 2024	23.08.20 24	ABLAPL - 8432/2	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-

			024						1)
48	71065/ 2024	23.08.20 24	ABLAPL - 8483/2 024	H K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 1)
49	71066/ 2024	23.08.20 24	WP (C) - 18105/ 2024	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-30		(Se at No- 1)
50	71067/ 2024	23.08.20 24	WP (C) - 23416/ 2016	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	WRIT BRANCH -8	(Se at No- 40)
51	71068/ 2024	23.08.20 24	WP (C) - 23416/ 2016	R.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	WRIT BRANCH -8	(Se at No- 40)
52	71069/ 2024	23.08.20 24	ABLAPL - 8443/2 024	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-21	BAIL-2	(Se at No- 7)
53	71070/ 2024	23.08.20 24	CRLMC- 2705/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Se at No- 7)
54	71071/ 2024	23.08.20 24	ABLAPL - 8441/2 024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Se at No- 6)
55	71072/ 2024	23.08.20 24	ABLAPL - 8436/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
56	71073/ 2024	23.08.20 24	ABLAPL - 8469/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
57	71074/ 2024	23.08.20 24	ABLAPL - 8492/2 024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
58	71075/ 2024	23.08.20 24	ABLAPL - 8468/2 024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
59	71076/ 2024	23.08.20 24	ABLAPL - 8495/2 024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
60	71077/ 2024	23.08.20 24	CRLMC- 2813/2	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-08-21		(Se at

			024			OLD			No-6)
61	71078/2024	23.08.2024	ABLAPL - 8491/2024	A.K. BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-6)
62	71079/2024	23.08.2024	ABLAPL - 8479/2024	B N MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-6)
63	71080/2024	23.08.2024	ABLAPL - 8417/2024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-6)
64	71081/2024	23.08.2024	ABLAPL - 5596/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	BAIL-2	(Se at No-7)
65	71082/2024	23.08.2024	ABLAPL - 8489/2024	PRAKASH KUMAR PRATAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
66	71083/2024	23.08.2024	ABLAPL - 8457/2024	CK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
67	71084/2024	23.08.2024	ABLAPL - 8472/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
68	71085/2024	23.08.2024	ABLAPL - 8481/2024	A SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No-1)
69	71086/2024	23.08.2024	ABLAPL - 8428/2024	A PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-1)
70	71087/2024	23.08.2024	ABLAPL - 8437/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-1)
71	71088/2024	23.08.2024	ABLAPL - 8480/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-1)
72	71089/2024	23.08.2024	ABLAPL - 8461/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No-4)
73	71090/	23.08.20	ABLAPL	MR SAHOO	C.O.	COURT	Order Dtd.		(Se

	2024	24	- 8438/2 024			NO. 2 OLD	2024-08-21		at No- 4)
74	71091/ 2024	23.08.20 24	ABLAPL - 8440/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 1)
75	71092/ 2024	23.08.20 24	ABLAPL - 8444/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 6)
76	71093/ 2024	23.08.20 24	ABLAPL - 8476/2 024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
77	71094/ 2024	23.08.20 24	ABLAPL - 8467/2 024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 4)
78	71095/ 2024	23.08.20 24	ABLAPL - 8453/2 024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 4)
79	71096/ 2024	23.08.20 24	ABLAPL - 8451/2 024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 4)
80	71097/ 2024	23.08.20 24	ABLAPL - 8473/2 024	DK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 5)
81	71098/ 2024	23.08.20 24	ABLAPL - 8478/2 024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 4)
82	71099/ 2024	23.08.20 24	ABLAPL - 8447/2 024	M K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 4)
83	71100/ 2024	23.08.20 24	ABLAPL - 8477/2 024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 4)
84	71101/ 2024	23.08.20 24	ABLAPL - 8464/2 024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 4)
85	71102/ 2024	23.08.20 24	ABLAPL - 8456/2 024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 3)

86	71103/ 2024	23.08.20 24	ABLAPL - 8488/2 024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 3)
87	71104/ 2024	23.08.20 24	ABLAPL - 8493/2 024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 6)
88	71105/ 2024	23.08.20 24	ABLAPL - 8424/2 024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 6)
89	71106/ 2024	23.08.20 24	CRLMC- 2768/2 022	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30	CRIMIN AL MISC	(Se at No- 2)
90	71107/ 2024	23.08.20 24	CRLMC- 2687/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 2)
91	71108/ 2024	23.08.20 24	ABLAPL - 14265/ 2023	S.K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-05	BAIL-2	(Se at No- 8)
92	71109/ 2024	23.08.20 24	CRLMC- 2795/2 024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 8)
93	71110/ 2024	23.08.20 24	CRLMC- 2685/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 8)
94	71111/ 2024	23.08.20 24	BLAPL- 11876/ 2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	BAIL-2	(Se at No- 11)
95	71112/ 2024	23.08.20 24	CRLMC- 2747/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 11)
96	71113/ 2024	23.08.20 24	WP (C) - 18872/ 2024	U KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 11)
97	71114/ 2024	23.08.20 24	CRLMC- 2752/2 024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 11)
98	71115/ 2024	23.08.20 24	CRLMC- 2802/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-

									11)
99	71116/ 2024	23.08.20 24	CRLMC- 2786/2 024	A.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 11)
10 0	71118/ 2024	23.08.20 24	CRLMC- 2705/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Se at No- 11)
10 1	71119/ 2024	23.08.20 24	CRLMC- 3029/2 024	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 11)
10 2	71120/ 2024	23.08.20 24	WP (C) - 4070/2 020	S.P. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-09-03	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
10 3	71121/ 2024	23.08.20 24	CRLMC- 2745/2 024	B.R.SETH	C.O.	COURT NO. 9	Order Dtd. 2024-08-21		(Se at No- 102)
10 4	71122/ 2024	23.08.20 24	CRLMC- 2702/2 024	R.K.MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024-08-21		(Se at No- 102)
10 5	71123/ 2024	23.08.20 24	CRLMC- 5369/2 023	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2024-08-20		(Se at No- 102)
10 6	71124/ 2024	23.08.20 24	CRLMC- 2731/2 024	R.SETHI	C.O.	COURT NO. 9	Order Dtd. 2024-08-21		(Se at No- 102)
10 7	71125/ 2024	23.08.20 24	CRLMC- 4114/2 023	R.K. SAHU	C.O.	COURT NO. 9	Order Dtd. 2024-08-20	CRIMIN AL MISC	(Se at No- 7)
10 8	71126/ 2024	23.08.20 24	CRLMC- 3035/2 024	S.D.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 7)
10 9	71127/ 2024	23.08.20 24	CRLMC- 2691/2 024	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 7)

110	71128/2024	23.08.2024	CRLMC-5455/2023	A.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	CRIMINAL MISC	(Se at No-7)
111	71129/2024	23.08.2024	CRLMC-2767/2024	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
112	71130/2024	23.08.2024	CRLMC-5458/2023	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	CRIMINAL MISC	(Se at No-7)
113	71131/2024	23.08.2024	CRLMC-2733/2024	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
114	71132/2024	23.08.2024	CRLMC-2734/2024	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
115	71133/2024	23.08.2024	CRLMC-2730/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-7)
116	71134/2024	23.08.2024	CRLA-476/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 3	Order Dtd. 2024-10-08	CRIMINAL APPEAL	(Se at No-10)
117	71135/2024	23.08.2024	CRLMP-953/2024	B.S. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -8	(Se at No-39)
118	71136/2024	23.08.2024	WP (C) - 1846/2010	B.R. SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -8	(Se at No-29)
119	71137/2024	23.08.2024	CRLMC-2618/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 3	Order Dtd. 2024-08-21	CRIMINAL MISC	(Se at No-5)
120	71138/2024	23.08.2024	WP (C) - 4667/2024	R.R.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-23	WRIT BRANCH -8	(Se at No-43)
121	71139/2024	23.08.2024	ABLAPL - 5195/2024	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-08-20		(Se at No-43)
122	71140/2024	23.08.2024	WP (C) - 19755/2024	M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-30		(Se at No-

									43)
12 3	71148/ 2024	23.08.20 24	ABLAPL - 8426/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 3)
12 4	71149/ 2024	23.08.20 24	ABLAPL - 8494/2 024	M. R. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-08-21		(Se at No- 3)
12 5	71151/ 2024	23.08.20 24	ABLAPL - 8497/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 3)
12 6	71152/ 2024	23.08.20 24	ABLAPL - 8459/2 024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-2	(Se at No- 11)
12 7	71153/ 2024	23.08.20 24	ABLAPL - 8480/2 024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 11)
12 8	71155/ 2024	23.08.20 24	ABLAPL - 8471/2 024	GHANASHYAM MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-2	(Se at No- 10)
12 9	71156/ 2024	23.08.20 24	ABLAPL - 8448/2 024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 10)
13 0	71158/ 2024	23.08.20 24	ABLAPL - 8401/2 024	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 10)
13 1	71159/ 2024	23.08.20 24	ABLAPL - 8387/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-1	(Se at No- 6)
13 2	71161/ 2024	23.08.20 24	ABLAPL - 8454/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-2	(Se at No- 9)
13 3	71162/ 2024	23.08.20 24	ABLAPL - 8442/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 9)
13 4	71164/ 2024	23.08.20 24	ABLAPL - 8498/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 9)
13 5	71165/ 2024	23.08.20 24	WP (C) - 20066/	PRADIPTA KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-08-21		(Se at

			2024	MOHANTY		OLD			No-9)
136	71166/2024	23.08.2024	ABLAPL - 6277/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-2	(Se at No-12)
137	71177/2024	23.08.2024	WP (C) - 16875/2024	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH -2	(Se at No-9)
138	71178/2024	23.08.2024	ABLAPL - 8439/2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-2	(Se at No-10)
139	71179/2024	23.08.2024	WP (C) - 16796/2024	K.R. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH -1	(Se at No-30)
140	71180/2024	23.08.2024	CRLMC-2997/2024	BIDYUTLATA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-30)
141	71181/2024	23.08.2024	WP (C) - 14229/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH -5	(Se at No-32)
142	71182/2024	23.08.2024	WP (C) - 16706/2024	KISHORE CHANDRA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH -1	(Se at No-30)
143	71183/2024	23.08.2024	ABLAPL - 8465/2024	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-30)
144	71184/2024	23.08.2024	CRLREV - 211/2024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	CRIMINAL REVISION	(Se at No-1)
145	71185/2024	23.08.2024	ABLAPL - 8331/2024	A K ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-1)
146	71186/2024	23.08.2024	WP (C) - 16849/2024	KISHORE CHANDRA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH -2	(Se at No-9)
147	71187/2024	23.08.2024	ABLAPL - 8418/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-9)
148	71188/2024	23.08.2024	WP (C) -	PRATAP	C.O.	COURT	Order Dtd.	WRIT	(Se

8	2024	24	42104/ 2023	CHANDRA CHHINCHANI		NO. 10	2024-01-03	BRANCH -1	at No- 3)
14 9	71190/ 2024	23.08.20 24	BLAPL- 7768/2 024	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Se at No- 3)
15 0	71191/ 2024	23.08.20 24	WP (C) - 7385/2 024	P.K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-20	WRIT BRANCH -7	(Se at No- 15)
15 1	71193/ 2024	23.08.20 24	WP (C) - 11469/ 2024	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	WRIT BRANCH -5	(Se at No- 23)
15 2	71197/ 2024	23.08.20 24	BLAPL- 644/20 24	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-22		(Se at No- 23)
15 3	71199/ 2024	23.08.20 24	BLAPL- 1989/2 024	BIKASH PARIJA	C.O.	COURT NO. 10	Order Dtd. 2024-08-22	BAIL-1	(Se at No- 2)
15 4	71202/ 2024	23.08.20 24	BLAPL- 185/20 24	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-08-22	BAIL-2	(Se at No- 10)
15 5	71203/ 2024	23.08.20 24	BLAPL- 1251/2 024	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-22	BAIL-2	(Se at No- 9)
15 6	71205/ 2024	23.08.20 24	ABLAPL - 7444/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2	(Se at No- 12)
15 7	71212/ 2024	23.08.20 24	WP (C) - 12300/ 2024	R.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH -7	(Se at No- 18)
15 8	71213/ 2024	23.08.20 24	ABLAPL - 8324/2 024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-2	(Se at No- 8)
15 9	71215/ 2024	23.08.20 24	ABLAPL - 8329/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-1	(Se at No- 6)
16 0	71216/ 2024	23.08.20 24	ABLAPL - 8334/2 024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 6)

16	71217/ 2024	23.08.20 24	ABLAPL - 8336/2 024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 6)
16	71218/ 2024	23.08.20 24	ABLAPL - 8340/2 024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 6)
16	71220/ 2024	23.08.20 24	ABLAPL - 8345/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-1	(Se at No- 3)
16	71221/ 2024	23.08.20 24	ABLAPL - 8355/2 024	P BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 3)
16	71223/ 2024	23.08.20 24	ABLAPL - 8356/2 024	P BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 3)
16	71224/ 2024	23.08.20 24	ABLAPL - 8351/2 024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 3)
16	71225/ 2024	23.08.20 24	ABLAPL - 8195/2 024	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 3)
16	71226/ 2024	23.08.20 24	ABLAPL - 7302/2 024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-1	(Se at No- 1)
16	71227/ 2024	23.08.20 24	ABLAPL - 8325/2 024	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 1)
17	71228/ 2024	23.08.20 24	ABLAPL - 8333/2 024	MRUTUNJAYA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 1)
17	71229/ 2024	23.08.20 24	ABLAPL - 8344/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 1)
17	71231/ 2024	23.08.20 24	ABLAPL - 8343/2 024	J R BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-2	(Se at No- 12)
17	71232/ 2024	23.08.20 24	ABLAPL - 8339/2	U P BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-

			024						12)
17 4	71233/ 2024	23.08.20 24	ABLAPL - 8389/2 024	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No- 12)
17 5	71234/ 2024	23.08.20 24	CRLMP- 2205/2 023	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	WRIT BRANCH -1	(Se at No- 4)
17 6	71235/ 2024	23.08.20 24	BLAPL- 5126/2 024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Se at No- 4)
17 7	71236/ 2024	23.08.20 24	ABLAPL - 7125/2 024	JYOTI RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	BAIL-1	(Se at No- 6)
17 8	71237/ 2024	23.08.20 24	ABLAPL - 8198/2 024	J KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Se at No- 6)
17 9	71238/ 2024	23.08.20 24	ABLAPL - 8263/2 024	B P TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-09-12		(Se at No- 6)
18 0	71239/ 2024	23.08.20 24	TRP (C) - 232/20 24	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-10-03		(Se at No- 6)
18 1	71240/ 2024	23.08.20 24	ABLAPL - 6017/2 024	MANORANJAN PADHY	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	BAIL-2	(Se at No- 10)
18 2	71242/ 2024	23.08.20 24	BLAPL- 6596/2 024	MADAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	BAIL-2	(Se at No- 8)
18 3	71243/ 2024	23.08.20 24	ABLAPL - 8586/2 024	H P OJHA	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	BAIL-1	(Se at No- 5)
18 4	71244/ 2024	23.08.20 24	WP (C) - 17148/ 2024	SIDHARTHA MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-21		(Se at No- 5)
18 5	71246/ 2024	23.08.20 24	TRP (C) - 223/20 24	J. C. BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Se at No- 5)
18 6	71247/ 2024	23.08.20 24	WP (C) - 759/20	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	WRIT BRANCH	(Se at

			23					-8	No-41)
187	71248/2024	23.08.2024	WP (C) - 17116/2024	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	WRIT BRANCH -5	(Se at No-47)
188	71249/2024	23.08.2024	CRLREV - 48/2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-09-25	CRIMINAL REVISION	(Se at No-2)
189	71250/2024	23.08.2024	WP (C) - 6748/2024	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	WRIT BRANCH -1	(Se at No-3)
190	71251/2024	23.08.2024	WP (C) - 13820/2024	R.K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	WRIT BRANCH -8	(Se at No-29)
191	71252/2024	23.08.2024	WP (C) - 11230/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	WRIT BRANCH -3	(Se at No-33)
192	71253/2024	23.08.2024	WP (C) - 12758/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	WRIT BRANCH -4	(Se at No-38)
193	71254/2024	23.08.2024	WP (C) - 16699/2024	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-30	WRIT BRANCH -8	(Se at No-42)
194	71255/2024	23.08.2024	WP (C) - 11302/2024	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-21	WRIT BRANCH -4	(Se at No-46)
195	71256/2024	23.08.2024	WP (C) - 8171/2024	S. GUPTA	C.O.	COURT NO. 10	Order Dtd. 2024-08-21	WRIT BRANCH -8	(Se at No-42)
196	71257/2024	23.08.2024	WP (C) - 23560/2022	P.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-21	WRIT BRANCH -7	(Se at No-44)
197	71258/2024	23.08.2024	FAO- 157/2024	GANESWAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12-10	MISC. APPEAL SEC.	(Se at No-9)
198	71259/2024	23.08.2024	FAO- 327/2017	M/S.B.N.SAMANTARAY	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	MISC. APPEAL SEC.	(Se at No-5)
199	71260/	23.08.2024	WP (C) -	SANTOSH	C.O.	COURT	Order Dtd.	WRIT	(Se

9	2024	24	16235/ 2024	KUMAR DWIVEDY		NO. 23	2024-08-21	BRANCH -4	at No- 46)
20 0	71261/ 2024	23.08.20 24	WP (C) - 42462/ 2023	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH -4	(Se at No- 27)
20 1	71263/ 2024	23.08.20 24	FAO- 311/20 22	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-23	MISC. APPEAL SEC.	(Se at No- 2)
20 2	71264/ 2024	23.08.20 24	WP (C) - 16241/ 2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH -4	(Se at No- 46)
20 3	71265/ 2024	23.08.20 24	WP (C) - 12243/ 2024	J.N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH -7	(Se at No- 18)
20 4	71266/ 2024	23.08.20 24	WP (C) - 19662/ 2024	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 18)
20 5	71267/ 2024	23.08.20 24	WP (C) - 19663/ 2024	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 18)
20 6	71268/ 2024	23.08.20 24	WP (C) - 18887/ 2024	A. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 18)
20 7	71269/ 2024	23.08.20 24	WP (C) - 20160/ 2024	BIKRAM SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 18)
20 8	71270/ 2024	23.08.20 24	WP (C) - 10832/ 2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH -7	(Se at No- 48)
20 9	71271/ 2024	23.08.20 24	WP (C) - 7155/2 024	P.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No- 23)
21 0	71272/ 2024	23.08.20 24	WP (C) - 3625/2 024	R.CH. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-21	WRIT BRANCH -6	(Se at No- 24)
21 1	71273/ 2024	23.08.20 24	BLAPL- 7389/2 023	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	BAIL-2	(Se at No- 12)

21	71274/ 2024	23.08.20 24	WA- 490/20 23	L.D. SAHOO A	C.O.	COURT NO. 23	Order Dtd. 2024-08-22	WRIT APPEAL	(Se at No- 1)
21	71276/ 2024	23.08.20 24	CONTC- 8507/2 023	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-08-16	CONTEM PT	(Se at No- 9)
21	71278/ 2024	23.08.20 24	WP (C) - 20126/ 2024	D.R MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-21		(Se at No- 9)
21	71279/ 2024	23.08.20 24	CONTC- 8506/2 023	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-08-16	CONTEM PT	(Se at No- 9)
21	71280/ 2024	23.08.20 24	CONTC- 8505/2 023	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-08-16	CONTEM PT	(Se at No- 9)
21	71282/ 2024	23.08.20 24	WP (C) - 6109/2 012	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-08-22	WRIT BRANCH -2	(Se at No- 7)
21	71283/ 2024	23.08.20 24	CRLMC- 2454/2 024	H.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	CRIMIN AL MISC	(Se at No- 4)
21	71284/ 2024	23.08.20 24	CRLMC- 2798/2 024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	CRIMIN AL MISC	(Se at No- 7)
22	71285/ 2024	23.08.20 24	CRLMC- 2719/2 024	LAMBODOR ACHARI	C.O.	COURT NO. 23	Order Dtd. 2024-08-21		(Se at No- 7)
22	71287/ 2024	23.08.20 24	MACA- 424/20 03	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No- 6)
22	71288/ 2024	23.08.20 24	WP (C) - 14396/ 2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-22	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109)
22	71289/ 2024	23.08.20 24	WP (C) - 19095/ 2024	D.K.BISOI	C.O.	COURT NO. 23	Order Dtd. 2024-08-08		(Se at No- 109)

22	71290/2024	23.08.2024	SA-240/1991	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	SECOND APPEAL	(Se at No-4)
22	71291/2024	23.08.2024	SA-240/1991	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	SECOND APPEAL	(Se at No-4)
22	71292/2024	23.08.2024	WP (C) - 19086/2024	D.K.BISOI	C.O.	COURT NO. 23	Order Dtd. 2024-08-08		(Se at No-4)
22	71293/2024	23.08.2024	CONTC-8501/2023	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-08-16	CONTEMPT	(Se at No-9)
22	71294/2024	23.08.2024	CRLA-499/2024	A.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-09-26	CRIMINAL APPEAL	(Se at No-10)
22	71295/2024	23.08.2024	WP (C) - 27546/2011	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-05	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
23	71296/2024	23.08.2024	CRLA-1156/2023	S.S.PATNAIK	C.O.	COURT NO. 3	Order Dtd. 2024-11-22	CRIMINAL APPEAL	(Se at No-9)
23	71297/2024	23.08.2024	ABLAPL - 8589/2024	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-08-22		(Se at No-9)
23	71298/2024	23.08.2024	ABLAPL - 8569/2024	RK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	BAIL-1	(Se at No-4)
23	71299/2024	23.08.2024	WP (C) - 4746/2024	P.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -1	(Se at No-1)
23	71300/2024	23.08.2024	SA-45/2001	H.K. MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	SECOND APPEAL	(Se at No-6)
23	71301/2024	23.08.2024	ABLAPL - 8580/2024	SK SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	BAIL-1	(Se at No-5)
23	71302/	23.08.20	CMP-	R.DAS	C.O.	COURT	Order Dtd.	WRIT	(Se

6	2024	24	486/2023			NO. 3	2024-08-22Judgement Dtd. 2024-08-22,Petition,	BRANCH-1	at No-4)
237	71303/2024	23.08.2024	MACA-531/2005	M/S.A.S.NANDY	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No-6)
238	71304/2024	23.08.2024	MACA-531/2005	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No-6)
239	71305/2024	23.08.2024	WP (C) - 7763/2024	A.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH-3	(Se at No-13)
240	71306/2024	23.08.2024	MACA-915/2005	S.R. OJHA	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No-6)
241	71307/2024	23.08.2024	ABLAPL - 287/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	BAIL-2	(Se at No-9)
242	71308/2024	23.08.2024	CMP-714/2024	M.K.PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-12-05	WRIT BRANCH-5	(Se at No-23)
243	71309/2024	23.08.2024	ABLAPL - 4858/2024	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	BAIL-1	(Se at No-2)
244	71310/2024	23.08.2024	CRLA-1176/2023	M.R. ROUSTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-12-17	CRIMINAL APPEAL	(Se at No-9)
245	71311/2024	23.08.2024	WP (C) - 7851/2024	A.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-22Judgement Dtd. 2024-08-22,Petition,	WRIT BRANCH-4	(Se at No-46)
246	71312/2024	23.08.2024	ABLAPL - 8568/2024	GR PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-08-22		(Se at No-46)
247	71313/2024	23.08.2024	WP (C) - 19089/2024	D.K.BISOI	C.O.	COURT NO. 7	Order Dtd. 2024-08-08		(Se at No-46)
248	71314/2024	23.08.2024	ABLAPL -	PRASANTA KUMAR	C.O.	COURT NO. 7		BAIL-1	(Se at

			8369/2024	ROUTRAY					No-1)
24	71315/2024	23.08.2024	WP (C) - 25966/2023	MR. A. K. NANDA (AGA), M/S. BISWAJIT MOHAPATRA, S. K. SAHOO, B. ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-08-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
25	71316/2024	23.08.2024	ABLAPL - 8583/2024	BR SENAPATI	C.O.	COURT NO. 7	Order Dtd. 2024-08-22		(Se at No-103)
25	71317/2024	23.08.2024	WP (C) - 20093/2024	S. M. SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-08-22		(Se at No-103)
25	71318/2024	23.08.2024	JCRLA-22/2016	MR. R. K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2023-07-24	CRIMINAL APPEAL	(Se at No-1)
25	71319/2024	23.08.2024	WP (C) - 19100/2024	D. K. BISOI	C.O.	COURT NO. 7	Order Dtd. 2024-08-08		(Se at No-1)
25	71320/2024	23.08.2024	ABLAPL - 7213/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Se at No-1)
25	71321/2024	23.08.2024	WP (C) - 20287/2024	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-1)
25	71322/2024	23.08.2024	BLAPL-541/2021	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-16	BAIL-2	(Se at No-9)
25	71323/2024	23.08.2024	WP (C) - 20091/2024	S. M. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-9)
25	71324/2024	23.08.2024	WP (C) - 20290/2024	A. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-9)
25	71325/2024	23.08.2024	BLAPL-543/2021	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-16	BAIL-2	(Se at No-9)
26	71326/2024	23.08.2024	BLAPL-	D. SAMAL	C.O.	COURT	Order Dtd.	BAIL-2	(Se

0	2024	24	542/2021			NO. 1	2024-08-16		at No-9)
261	71327/2024	23.08.2024	WP (C) - 19125/2024	D.K.BISOI	C.O.	COURT NO. 1	Order Dtd. 2024-08-13		(Se at No-9)
262	71328/2024	23.08.2024	WP (C) - 20117/2024	S. M. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-9)
263	71329/2024	23.08.2024	WP (C) - 20121/2024	S. M. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-9)
264	71330/2024	23.08.2024	ABLAPL - 8328/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Se at No-9)
265	71331/2024	23.08.2024	WP (C) - 29399/2021	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	WRIT BRANCH -4	(Se at No-17)
266	71332/2024	23.08.2024	WP (C) - 20125/2024	S. M. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-17)
267	71333/2024	23.08.2024	ABLAPL - 8354/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Se at No-17)
268	71334/2024	23.08.2024	WP (C) - 40539/2023	U.K.CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	WRIT BRANCH -8	(Se at No-40)
269	71335/2024	23.08.2024	WP (C) - 20139/2024	S. M. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-40)
270	71336/2024	23.08.2024	WP (C) - 5355/2021	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -6	(Se at No-16)
271	71337/2024	23.08.2024	WP (C) - 20099/2024	S. M. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		(Se at No-16)
272	71338/2024	23.08.2024	WP (C) - 5358/2021	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -6	(Se at No-16)

27	71339/ 2024	23.08.20 24	WP (C) - 20094/ 2024	S. M. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		(Se at No- 16)
27	71340/ 2024	23.08.20 24	WP (C) - 5344/2 021	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -6	(Se at No- 16)
27	71341/ 2024	23.08.20 24	WP (C) - 27875/ 2021	S.B.UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -5	(Se at No- 21)
27	71342/ 2024	23.08.20 24	WP (C) - 27875/ 2021	S.B.UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -5	(Se at No- 21)
27	71343/ 2024	23.08.20 24	WP (C) - 20034/ 2024	S. M. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		(Se at No- 21)
27	71344/ 2024	23.08.20 24	WP (C) - 5353/2 021	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -6	(Se at No- 16)
27	71345/ 2024	23.08.20 24	WP (C) - 18610/ 2024	S. M. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-07		(Se at No- 16)
28	71346/ 2024	23.08.20 24	WP (C) - 19112/ 2023	M.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -1	(Se at No- 4)
28	71347/ 2024	23.08.20 24	WPC (OA C) - 313/20 19	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-21	OA Branch	(Se at No- 1)
28	71348/ 2024	23.08.20 24	WPC (OA C) - 2795/2 018	M/S MANOJ KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-20	OA Branch	(Se at No- 1)
28	71349/ 2024	23.08.20 24	WPC (OA C) - 2826/2 018	T.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-20	OA Branch	(Se at No- 1)
28	71350/ 2024	23.08.20 24	BLAPL- 7817/2 024	RABINDRA NATH PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		(Se at No- 1)
28	71351/ 2024	23.08.20 24	WP (C) - 20432/ 2024	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		(Se at No-

									1)
28	71352/2024	23.08.2024	ABLAPL - 5072/2024	SC BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-08-22		(Se at No-1)
28	71353/2024	23.08.2024	WP (C) - 17453/2024	LAKSMIDHAR KABI	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -1	(Se at No-31)
28	71354/2024	23.08.2024	ABLAPL - 8359/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024-08-20		(Se at No-31)
28	71355/2024	23.08.2024	ABLAPL - 8566/2024	KK NATH	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	BAIL-1	(Se at No-6)
29	71356/2024	23.08.2024	WPC (OA C) - 1670/2017	A.K.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	OA Branch	(Se at No-1)
29	71357/2024	23.08.2024	WP (C) - 18765/2024	A. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-08-22		(Se at No-1)
29	71358/2024	23.08.2024	ABLAPL - 8581/2024	KP MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	BAIL-1	(Se at No-6)
29	71359/2024	23.08.2024	ABLAPL - 8377/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024-08-20		(Se at No-6)
29	71360/2024	23.08.2024	WPC (OA) - 488/2018	A.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	OA Branch	(Se at No-1)
29	71361/2024	23.08.2024	ABLAPL - 8579/2024	B DAS	C.O.	COURT NO. 3	Order Dtd. 2024-08-22		(Se at No-1)
29	71362/2024	23.08.2024	ABLAPL - 8335/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	BAIL-1	(Se at No-2)
29	71363/2024	23.08.2024	WP (C) - 19559/2024	A. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-08-22		(Se at No-2)
29	71364/2024	23.08.2024	WPC (OA) -	G.K.NANDA	C.O.	COURT NO. 3	Order Dtd. 2024-08-21	OA Branch	(Se at

			1599/2018						No-1)
29	71365/2024	23.08.2024	ABLAPL - 8547/2024	HK DAS	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	BAIL-2	(Se at No-10)
30	71366/2024	23.08.2024	ABLAPL - 8330/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-2	(Se at No-12)
30	71367/2024	23.08.2024	WP (C) - 19583/2024	A. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-12)
30	71368/2024	23.08.2024	ABLAPL - 8380/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-12)
30	71369/2024	23.08.2024	WP (C) - 16050/2024	MANOJ KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	WRIT BRANCH -1	(Se at No-4)
30	71370/2024	23.08.2024	ABLAPL - 8358/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-4)
30	71371/2024	23.08.2024	WP (C) - 32923/2020	S.BUDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -5	(Se at No-32)
30	71372/2024	23.08.2024	ABLAPL - 5292/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-09		(Se at No-32)
30	71373/2024	23.08.2024	BLAPL-5853/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-2	(Se at No-10)
30	71374/2024	23.08.2024	ABLAPL - 8332/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-1	(Se at No-5)
30	71375/2024	23.08.2024	WP (C) - 12340/2016	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	WRIT BRANCH -3	(Se at No-13)
31	71376/2024	23.08.2024	BLAPL-7800/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-13)
31	71377/	23.08.2024	MA-	D.PRADHAN	C.O.	COURT	Order Dtd.	MISC.	(Se

1	2024	24	439/2002			NO. 21	2024-09-09	APPEAL SEC.	at No-6)
312	71378/2024	23.08.2024	ABLAPL - 8542/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-08-22		(Se at No-6)
313	71379/2024	23.08.2024	BLAPL-7816/2024	AK MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-08-22		(Se at No-6)
314	71380/2024	23.08.2024	WP (C) - 12340/2016	R.K. BARIK	C.O.	COURT NO. 21	Order Dtd. 2024-08-22	WRIT BRANCH -3	(Se at No-13)
315	71381/2024	23.08.2024	BLAPL-7818/2024	M MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-08-22		(Se at No-13)
316	71382/2024	23.08.2024	STREV-20/2023	D.D. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-08-22	CIVIL REVISION	(Se at No-3)
317	71383/2024	23.08.2024	BLAPL-7799/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 21	Order Dtd. 2024-08-22		(Se at No-3)
318	71384/2024	23.08.2024	BLAPL-7805/2024	R SETHI	C.O.	COURT NO. 21	Order Dtd. 2024-08-22	BAIL-1	(Se at No-1)
319	71385/2024	23.08.2024	WP (C) - 20413/2024	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-19		(Se at No-1)
320	71386/2024	23.08.2024	BLAPL-3990/2024	RAMESH CHANDRA MAHARANA A.K.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	BAIL-1	(Se at No-6)
321	71387/2024	23.08.2024	ABLAPL - 7963/2024	RASHMI RANJAN SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	BAIL-2	(Se at No-7)
322	71388/2024	23.08.2024	MATA-315/2023	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	FIRST APPEAL	(Se at No-4)
323	71389/2024	23.08.2024	BLAPL-7798/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Se at No-4)

32	71390/2024	23.08.2024	RSA-215/2024	P.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Se at No-4)
32	71391/2024	23.08.2024	MATA-97/2021	P.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-20	FIRST APPEAL	(Se at No-1)
32	71392/2024	23.08.2024	MATA-44/2022	M.M. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	FIRST APPEAL	(Se at No-5)
32	71393/2024	23.08.2024	BLAPL-7811/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Se at No-5)
32	71394/2024	23.08.2024	MATA-44/2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	FIRST APPEAL	(Se at No-5)
32	71395/2024	23.08.2024	WP (C) - 19659/2024	SUBRAT SATPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Se at No-5)
33	71396/2024	23.08.2024	ABLAPL - 8353/2024	D MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-5)
33	71397/2024	23.08.2024	ABLAPL - 5915/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-13	BAIL-2	(Se at No-11)
33	71398/2024	23.08.2024	WP (C) - 20084/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 11	Order Dtd. 2024-10-09		(Se at No-11)
33	71399/2024	23.08.2024	TRP (C) - 235/2024	R R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-10-03		(Se at No-11)
33	71400/2024	23.08.2024	BLAPL-7795/2024	B B ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	BAIL-1	(Se at No-1)
33	71401/2024	23.08.2024	WP (C) - 19543/2024	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-17		(Se at No-1)
33	71402/2024	23.08.2024	WP (C) - 19886/2024	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No-

									1)
33 7	71403/ 2024	23.08.20 24	WP (C) - 19890/ 2024	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 1)
33 8	71404/ 2024	23.08.20 24	WP (C) - 19895/ 2024	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 1)
33 9	71405/ 2024	23.08.20 24	WP (C) - 19889/ 2024	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-08-22		(Se at No- 1)
34 0	71406/ 2024	23.08.20 24	TRP (C) - 352/20 23	B.SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	M.J.C.	(Se at No- 6)
34 1	71407/ 2024	23.08.20 24	CRLMC- 4520/2 023	M.R.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-22	CRIMIN AL MISC	(Se at No- 5)
34 2	71408/ 2024	23.08.20 24	WP (C) - 20073/ 2024	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Se at No- 5)
34 3	71409/ 2024	23.08.20 24	TRP (C) - 372/20 23	J.PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	M.J.C.	(Se at No- 6)
34 4	71410/ 2024	23.08.20 24	WP (C) - 4009/2 013	M.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	WRIT BRANCH -2	(Se at No- 8)
34 5	71411/ 2024	23.08.20 24	WP (C) - 4009/2 013	Y.DAS	C.O.	COURT NO. 3	Order Dtd. 2024-08-20	WRIT BRANCH -2	(Se at No- 8)
34 6	71412/ 2024	23.08.20 24	WP (C) - 7772/2 024	A.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -3	(Se at No- 13)
34 7	71413/ 2024	23.08.20 24	WP (C) - 3608/2 024	S.R.PANI	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -6	(Se at No- 24)
34 8	71414/ 2024	23.08.20 24	WP (C) - 3608/2 024	B.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-08-22	WRIT BRANCH -6	(Se at No- 24)
34 9	71415/ 2024	23.08.20 24	WP (C) - 17207/ 2024	K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-08-20		(Se at No- 24)

			2024						No-24)
350	71416/2024	23.08.2024	WP (C) - 19849/2024	R. SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-08-21		(Se at No-24)
351	71417/2024	23.08.2024	CRLA-577/2022	A.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
352	71418/2024	23.08.2024	WP (C) - 14170/2024	T.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-08-07	WRIT BRANCH -3	(Se at No-28)
353	71419/2024	23.08.2024	WP (C) - 6917/2022	P.CH. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-08-09	WRIT BRANCH -6	(Se at No-35)
354	71420/2024	23.08.2024	BLAPL-6212/2024	N SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-08-23		(Se at No-35)
355	71421/2024	23.08.2024	BLAPL-3093/2024	SP SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-08-23		(Se at No-35)
356	71423/2024	23.08.2024	WP (C) - 19998/2024	D. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-08-22		(Se at No-35)
357	71425/2024	23.08.2024	BLAPL-7627/2024	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-35)
358	71429/2024	23.08.2024	BLAPL-7807/2024	N MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-35)
359	71430/2024	23.08.2024	BLAPL-7804/2024	B N SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-35)
360	71431/2024	23.08.2024	BLAPL-7806/2024	B N SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-35)
361	71432/2024	23.08.2024	ABLAPL - 8570/2024	B N SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-35)
36	71433/	23.08.2024	CRLMC-	ASHOK KUMAR	C.O.	COURT	Order Dtd.		(Se

2	2024	24	2696/2 024	SWAIN 1		NO. 2 OLD	2024-08-21		at No- 35)
36 3	71434/ 2024	23.08.20 24	ABLAPL - 8567/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No- 35)
36 4	71435/ 2024	23.08.20 24	ABLAPL - 8416/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 35)
36 5	71436/ 2024	23.08.20 24	ABLAPL - 8461/2 024	P K ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 4)
36 6	71437/ 2024	23.08.20 24	ABLAPL - 8460/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 4)
36 7	71438/ 2024	23.08.20 24	ABLAPL - 8501/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 4)
36 8	71439/ 2024	23.08.20 24	ABLAPL - 8500/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 4)
36 9	71440/ 2024	23.08.20 24	ABLAPL - 8575/2 024	NIRANRAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No- 4)
37 0	71441/ 2024	23.08.20 24	ABLAPL - 8452/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Se at No- 3)
37 1	71442/ 2024	23.08.20 24	CRLREV - 363/20 24	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-25		(Se at No- 3)
37 2	71443/ 2024	23.08.20 24	WP (C) - 19926/ 2024	MANAS PATI	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 3)
37 3	71444/ 2024	23.08.20 24	WP (C) - 19984/ 2024	U.P. BAG	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 3)
37 4	71445/ 2024	23.08.20 24	WP (C) - 18153/ 2024	U.P. BAG	C.O.	COURT NO. 10	Order Dtd. 2024-09-06		(Se at No- 3)

37	71446/2024	23.08.2024	WP (C) - 17349/2024	B.K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No-3)
37	71447/2024	23.08.2024	ABLAPL - 7608/2024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02		(Se at No-3)
37	71448/2024	23.08.2024	WP (C) - 17156/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-3)
37	71449/2024	23.08.2024	WP (C) - 17485/2024	S.K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-3)
37	71450/2024	23.08.2024	ABLAPL - 8603/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-2	(Se at No-9)
38	71451/2024	23.08.2024	WP (C) - 20341/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No-9)
38	71452/2024	23.08.2024	WP (C) - 18557/2024	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-23		(Se at No-9)
38	71453/2024	23.08.2024	WP (C) - 20322/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2024-08-21		(Se at No-9)
38	71454/2024	23.08.2024	WP (C) - 19216/2024	M.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-08-21		(Se at No-9)
38	71455/2024	23.08.2024	WP (C) - 18571/2024	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-18		(Se at No-9)
38	71456/2024	23.08.2024	WP (C) - 17834/2024	S.K. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-21		(Se at No-9)
38	71457/2024	23.08.2024	ABLAPL - 8603/2024	SIBA PRASAD SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-23	BAIL-2	(Se at No-9)
38	71458/2024	23.08.2024	WP (C) - 18526/2024	S.K. PARDHAN	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-08-21		(Se at No-9)

						COURT			9)
388	71459/2024	23.08.2024	WP (C) - 18554/2024	S.K. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-21		(Seat No-9)
389	71460/2024	23.08.2024	WP (C) - 18334/2024	S.K. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-21		(Seat No-9)
390	71461/2024	23.08.2024	BLAPL-7460/2024	JADUNATH PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-22		(Seat No-9)
391	71462/2024	23.08.2024	ABLAPL - 8571/2024	B. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-22		(Seat No-9)
392	71463/2024	23.08.2024	ABLAPL - 8564/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Seat No-9)
393	71464/2024	23.08.2024	ABLAPL - 8542/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Seat No-9)
394	71465/2024	23.08.2024	WP (C) - 19897/2024	MM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Seat No-9)
395	71466/2024	23.08.2024	WP (C) - 20319/2024	MM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Seat No-9)
396	71467/2024	23.08.2024	CRLMC-3073/2024	AK SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Seat No-9)
397	71468/2024	23.08.2024	CRLMC-2938/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Seat No-9)
398	71469/2024	23.08.2024	CRLA-462/2023	G.R. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-09-25	CRIMINAL APPEAL	(Seat No-9)
399	71006/2024	23.08.2024	SA-163/1991	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-06-27	SECOND APPEAL	(Seat No-4)
400	71012/2024	23.08.2024	RFA-55/201	MURALIDHAR BISWAL	GENERAL		Entire Document	FIRST APPEAL	(Seat No-4)

			4						No-6)
401	71013/2024	23.08.2024	WP (C) - 9407/2008	SK.ANWAR ALI	GENERAL		Entire Document		(Se at No-6)
402	71014/2024	23.08.2024	WP (C) - 8872/2024	DWARIKA PRASAD MOHANTY	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH -8	(Se at No-43)
403	71018/2024	23.08.2024	BLAPL-2688/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-13		(Se at No-43)
404	71022/2024	23.08.2024	WP (C) - 10832/2023	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
405	71024/2024	23.08.2024	WP (C) - 19753/2016	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH -2	(Se at No-9)
406	71028/2024	23.08.2024	WP (C) - 19753/2016	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Document	WRIT BRANCH -2	(Se at No-9)
407	71034/2024	23.08.2024	WP (C) - 2927/2017	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Judgement Dtd. 2024-06-25	WRIT BRANCH -4	(Se at No-38)
408	71038/2024	23.08.2024	WP (C) - 2927/2017	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Document	WRIT BRANCH -4	(Se at No-38)
409	71117/2024	23.08.2024	WP (C) - 18304/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-08-21		(Se at No-38)
410	71168/2024	23.08.2024	BLAPL-2446/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-08-12		(Se at No-38)
411	71175/2024	23.08.2024	CRLMC-2281/2024	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2024-07-11	CRIMINAL MISC	(Se at No-7)
412	71208/2024	23.08.2024	CRLMC-2766/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-08-21		(Se at No-

									7)
413	71230/2024	23.08.2024	OJC-370/1993	SISIR KANTA MISHRA	GENERAL		Entire Brief		(Seat No-7)
414	71241/2024	23.08.2024	ABLAPL-8330/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-20	BAIL-2	(Seat No-12)
415	71245/2024	23.08.2024	ABLAPL-8446/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-21		(Seat No-12)
416	71262/2024	23.08.2024	CRLMP-1195/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-08-22		(Seat No-12)
417	71275/2024	23.08.2024	RSA-328/2018	RAJESH MOHAPATRA	GENERAL		Entire Order	SECOND APPEAL	(Seat No-2)
418	71281/2024	23.08.2024	RSA-329/2018	RAJESH MOHAPATRA	GENERAL		Entire Order	SECOND APPEAL	(Seat No-2)
419	71422/2024	23.08.2024	BLAPL-5218/2024	PRADEEP KUMAR TRIPATHY	GENERAL		Final Order		(Seat No-2)
420	71424/2024	23.08.2024	BLAPL-5511/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-23		(Seat No-2)
421	71426/2024	23.08.2024	ABLAPL-8512/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-22		(Seat No-2)
422	71427/2024	23.08.2024	ABLAPL-8518/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-22		(Seat No-2)
423	71428/2024	23.08.2024	BLAPL-2643/2024	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2024-08-23	BAIL-1	(Seat No-4)
424	71000/2024	23.08.2024	WP (C)-18804/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Seat No-4)
425	71001/2024	23.08.2024	WP (C)-18801/	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Seat

			2024						No-4)
42	71002/2024	23.08.2024	WP (C) - 18682/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Se at No-4)
42	71003/2024	23.08.2024	WP (C) - 18680/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Se at No-4)
42	71004/2024	23.08.2024	WP (C) - 18674/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Se at No-4)
42	71005/2024	23.08.2024	WP (C) - 18510/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Se at No-4)
43	71007/2024	23.08.2024	WP (C) - 18677/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Se at No-4)
43	71008/2024	23.08.2024	WP (C) - 18683/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-16		(Se at No-4)
43	71141/2024	23.08.2024	RSA-347/2022	SK MEHERULLA	GENERAL		Order Dtd. 2023-08-24	SECOND APPEAL	(Se at No-3)
43	71142/2024	23.08.2024	AHO-31/1991	B.K. MAHARANA	GENERAL		Order Dtd. 2019-02-02		(Se at No-3)
43	71143/2024	23.08.2024	SA-451/2001	R.C. MALLICK	GENERAL		Order Dtd. 2024-03-07	SECOND APPEAL	(Se at No-3)
43	71144/2024	23.08.2024	WPC (OA C) - 3153/2017	R.C. MALLICK	GENERAL		Order Dtd. 2022-12-09	OA Branch	(Se at No-1)
43	71145/2024	23.08.2024	FAO-320/2023	P.K. MISHRA	GENERAL		Order Dtd. 2023-10-18	MISC. APPEAL SEC.	(Se at No-9)
43	71146/2024	23.08.2024	EXP-2/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-07-01		(Se at No-9)
43	71147/	23.08.2024	WA-	P.K. MISHRA	GENERAL		Order Dtd.	WRIT	(Se

8	2024	24	153/2020		RAL		2023-01-12	APPEAL	at No-4)
439	71150/2024	23.08.2024	WP (C) - 15654/2024	R.C. MISHRA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-4	(Se at No-17)
440	71154/2024	23.08.2024	WP (C) - 8863/2022	K.K. MOHANTY	GENERAL		Order Dtd. 2023-11-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
441	71157/2024	23.08.2024	WP (C) - 8951/2021	S.K. PRADHAN	GENERAL		Order Dtd. 2021-03-16	WRIT BRANCH-3	(Se at No-28)
442	71160/2024	23.08.2024	BLAPL-2629/2024	P.K. DAS	GENERAL		Order Dtd. 2024-08-01		(Se at No-28)
443	71163/2024	23.08.2024	WP (C) - 14636/2024	S. PATTANAİK	GENERAL		Order Dtd. 2024-08-21	WRIT BRANCH-2	(Se at No-6)
444	71167/2024	23.08.2024	WP (C) - 14726/2024	S. PATTANAİK	GENERAL		Order Dtd. 2024-08-21	WRIT BRANCH-3	(Se at No-12)
445	71169/2024	23.08.2024	WP (C) - 15869/2024	S. PATTANAİK	GENERAL		Order Dtd. 2024-08-21	WRIT BRANCH-7	(Se at No-15)
446	71170/2024	23.08.2024	JCRLA-96/2010	S.C. MEKAP	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL	(Se at No-9)
447	71171/2024	23.08.2024	ABLAPL - 5945/2024	JAKIR KHAN	GENERAL		Order Dtd. 2024-08-23		(Se at No-9)
448	71172/2024	23.08.2024	WP (C) - 4834/2003	S.K. PATTANAİK	GENERAL		Order Dtd. 2004-05-11		(Se at No-9)
449	71173/2024	23.08.2024	CRLA-37/2009	S. BISWAL	GENERAL		Order Dtd. 2024-02-02	CRIMINAL APPEAL	(Se at No-8)
450	71174/2024	23.08.2024	WP (C) - 38593/	B.K. PARDHI	GENERAL		Order Dtd. 2024-08-16	WRIT BRANCH	(Se at

			2023					-1	No-30)
45	71176/2024	23.08.2024	WPC (OA C) - 2808/2017	P. SAHOO	GENERAL		Order Dtd. 2024-06-25	OA Branch	(Seat No-1)
45	71189/2024	23.08.2024	WP (C) - 18641/2020	S.MITRA	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-5	(Seat No-23)
45	71192/2024	23.08.2024	MATA-97/2021	L. SAHOO	GENERAL		Order Dtd. 2024-08-20	FIRST APPEAL	(Seat No-1)
45	71194/2024	23.08.2024	CRLMC-2581/2024	SUDAM KUMAR PRADHAN	GENERAL		Order Dtd. 2024-08-07	CRIMINAL MISC	(Seat No-6)
45	71195/2024	23.08.2024	FAO-340/2024	G.R. DAS	GENERAL		Order Dtd. 2024-08-20		(Seat No-6)
45	71196/2024	23.08.2024	WP (C) - 32056/2023	S.S. RATH	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-9)
45	71198/2024	23.08.2024	CRLA-33/2009	A.K. SWAIN	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL	(Seat No-8)
45	71200/2024	23.08.2024	BLAPL-13659/2023	BAPAN SARKAR	GENERAL		Order Dtd. 2024-08-16	BAIL-2	(Seat No-7)
45	71201/2024	23.08.2024	CRLA-568/2024	NILAKANTHA TRIPATHY	GENERAL		Order Dtd. 2024-08-08	CRIMINAL APPEAL	(Seat No-11)
46	71204/2024	23.08.2024	CRLMC-4408/2023	M. NAYAK	GENERAL		Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-4)
46	71206/2024	23.08.2024	WPC (OA C) - 650/2017	K.C. SAHOO	GENERAL		Order Dtd. 2024-07-05	OA Branch	(Seat No-1)
46	71207/2024	23.08.2024	SA-71/1999	H. SUNDARA	GENERAL		Order Dtd. 2024-08-14	SECOND APPEAL	(Seat No-6)
46	71209/	23.08.2024	WP (C) -	M.R. DASH	GENE		Order Dtd.	WRIT	(Se

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